

**Subject: Draft Food Safety and Standards (Contaminants, Toxins and Residues) Amendment Regulation, 2015 regarding limit of biotoxins in fish and fish products. [Amendment in the Food Safety and Standards (Contaminants, Toxins and Residues) Regulation, 2011: Regulation 2.2].**

**FORMAT FOR SENDING THE COMMENTS/ SUGGESTIONS**

<b>Sr. no.</b>	<b>Name and address of the organisation/person, contact number and e-mail.</b>	<b>Relevant section in the draft notification on which comments are being provided</b>	<b>Comments/ suggestions</b>	<b>Rationale</b>	<b>Remarks</b>

Date:

Place:

Name and Signature